

OFFICE OF THE DISTRICT JUDGE, KANDHAMAL, PHULBANI

Office Order No. 15 Dated, this the 4th day of May, 2019

Sub:-Appointment & Transfer of Junior Clerks in the cadre of Group-C.

ORDER

1. Sri Soumya Ranjan Sahu, Junior Clerk, Additional District & Sessions Judge Court, Balliguda is deputed to the District Court, Phulbani and directed to assist the Head Clerk, District Court, Phulbani, until further orders.
2. Sri Chinman Pattanayak, S/o-Sri Santosh Pattanayak, At-Bapuji Nagar, Near New Bus Stand, Phulbani, Po-Phulbani, Dist-Kandhamal-762001 is temporarily appointed in the Unreserved Category as Junior Clerk in the cadre of Group-C on probation for a period of two years in the time scale of pay Rs.19,900/- to Rs.63,200/- i.e. Level-4 of the Pay Matrix as per ORSP Rules, 2017, with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of SDJM, Balliguda against vacant post and directed to work in the Court of Additional District & Sessions Judge, Balliguda in place of Shri Soumya Ranjan Sahu, vide Sl. No.1 since deputed to the District Court, Phulbani, until further orders.
3. Sri Badrinath Misra, Junior Clerk, JMFC Court, Daringibadi is transferred and posted in the Court of Chief Judicial Magistrate, Phulbani against vacant post and directed to work in the SDJM Court, Phulbani, until further orders.
4. Sri Nirmal Kumar Sarangi, S/o-Sri Biswambar Sarangi, At-Mirjapur, Po/Via-Dhamnagar, Dist-Bhadrak-756117 is temporarily appointed in the Unreserved Category as Junior Clerk in the cadre of Group-C on probation for a period of two years in the time scale of pay Rs.19,900/- to Rs.63,200/- i.e. Level-4 of the Pay Matrix as per ORSP Rules, 2017, with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of JMFC, Daringibadi in place of Sri Badrinath Misra, vide Sl. No.3, transferred.
5. Sk. Junaid Alam, S/o-Sk. Ismail, At-Rajabhawan Colony, Qr.No.2RA/26, Po-Rajabhawan, Bhubaneswar, Dist-Khurda-751008 is temporarily appointed in the Unreserved Category as Junior Clerk in the cadre of Group-C on probation for a period of two years in the time scale of pay Rs.19,900/- to Rs.63,200/- i.e. Level-4 of the Pay Matrix as per ORSP Rules, 2017, with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of JMFC, G.Udayagiri against vacant post.

6. Sri Subham Sajan, S/o- Sri Narayan Behera, At-Nuagaon, PO-Itamati, Dist-Nayagarh-752068 is temporarily appointed in the SEBC Category as Junior Clerk in the cadre of Group-C on probation for a period of two years in the time scale of pay Rs.19,900/- to Rs.63,200/- i.e. Level-4 of the Pay Matrix as per ORSP Rules, 2017, with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of SDJM Court, Balliguda against vacant post.

The appointment of candidates under Sl. No.2, 4, 5 & 6 is purely temporary and can be terminated at any time without assigning any reason whatsoever. They are directed to join in their new appointment on **10.05.2019** forenoon positively, failing which the above appointments shall stand automatically cancelled. They are further directed to produce their original certificates regarding their educational qualification, certificate showing Computer Education, caste certificate and the following documents in original at the time of joining.

1. *Attestation forms duly filled in duplicate.*
2. *Medical fitness certificate form a Medical Officer of a Government Hospital not below the rank of Assistant Surgeon.*
3. *Caste Certificate, if applicable issued by the Appropriate Authority.*
4. *Two conduct certificates from two different Gazetted Officers.*
5. *Declarations of not having more than one spouse living, if married.*
6. *Submit undertaking that he has not been dismissed from any Government Service prior to join in this Department.*

Further, Sri Sahu & Sri Misra vide Sl. No.1 & 3 are directed to join in their new assignment on **10.05.2019** FN after handing over detail charge of their respective seat. The Presiding Officer concerned are requested to relieve them well ahead to enable them to join in their new assignment in time.

sdh
District Judge,
Kandhamal, Phulbani.

Memo No. 2907 (15)/ Dated the 4th day of May, 2019
Copy forwarded to:-

1. The Additional District & Sessions Judge, *Balliguda*
2. The Chief Judicial Magistrate, Phulbani,
3. The Registrar, Civil Courts-cum-JIC of Accounts, Phulbani
4. The Senior Civil Judge-cum-JIC of Accounts, Balliguda
5. The S.D.J.M., Phulbani
6. The S.D.J.M., Balliguda
7. The JMFC, G.Udayagiri
8. The JMFC, Daringibadi
9. Head Clerk, District Court, Phulbani
10. Person concerned (4 persons by Registered Post)
for information and necessary action.
11. The System Officer, District Court, Phulbani for information with a direction to upload the same in the Website of District Court, Phulbani

sdh
7/5/19
Registrar,
Civil Courts, Phulbani.